

on 'any given time basis'. A decision has since been taken by the Commission that no specific quota is deemed to have been allotted to any university/institution by the Commission. The Junior Research Fellowship will be available to candidates only after they qualify the UGC/CSIR/GATE or any other examination accredited by the Commission and fulfil certain other conditions laid down by the Commission for the purpose.

(b) UGC has informed that 7 Scheduled Caste and Scheduled Tribe candidates were selected in addition to the above slots during 1991-92 and 1992-93.

(c) Selections for award of JRF's during 1993-94 have not been made so far.

Completion of Railway Station in Madhya Pradesh

1070. SHRI MAHENDRA KUMAR SINGH THAKUR: Will the Minister of RAILWAYS be pleased to state:

(a) the expenditure incurred on Burhanpur, Napanagar and Harsud railway stations in Madhya Pradesh during the last three years and the item of works on which this amount was spent;

(b) whether Government proposes to provide more facilities there after developing these railway stations;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA): (a) Details are as under:-

Burhanpur: Rs.2.62 lakh on works pertaining to the provision of retiring room;

widening of platform no.1; conversion of parcel office and improvements to platform surface, coal unloading platform, second class waiting hall & circulating area, etc.

Napanagar: NIL

Barsud: Rs. 2.70 lakh on works pertaining to improvements to water supply, seating arrangements, etc.

(b) to (d) Details are as under:-

Burhanpur: Works pertaining to improvements to the circulating area, the goods shed area, water supply, etc. and provision of boundary walls on UP & DN platforms have been taken up at a cost of Rs. 14.62 lakh.

Napanagar: Extension of platform has been taken up at a cost of Rs. 25,000

Harsud: As Harsud station will be submerged in the Narmada project, there is no proposal to further develop this station.

[English]

Trees of Economic Species

1071. SHRI K. PRADHANI:
SHRI A. VENKATESH NAIK:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether there is a need to give more attention to grow trees of economics species;

(b) if so, the steps taken by the Government in this regard;

(c) the directions and guidelines issued and allocations made during the Eighth

Plan period to different States for the purpose; and

(d) the external assistance obtained for the purpose?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). Under the 20 Point Programme, afforestation and tree planting activities are undertaken annually keeping in view the availability of funds under the schemes of the Central Government and State Governments. The afforestation and tree planting activities include the planting of trees of economic species keeping in view the local climatic and edaphic conditions.

(c) In undertaking the afforestation and tree planting activities, emphasis is being given to the planting of indigenous species that provide fuelwood, fodder, small

timber and non-timber forest products to meet the needs of the people. In addition, to increase the efficacy of afforestation and tree planting efforts, emphasis is also being given to the adoption of appropriate moisture and soil conservation measures, integrated watershed development, application of appropriate technologies for regeneration of degraded forest areas, creation of general awareness and promotion of involvement of the local people in afforestation and tree planting programmes.

The State-wise details of the Plan allocations of the Forest Departments of the States and Union Territories are given in the attached statement.

(d) No external assistance is obtained purely for the purposes of planting trees of economic species. Externally-aided forestry projects include a large number of activities including the planting of trees of economic species where this is appropriate.

STATEMENT

Statewise details of the Eighth Plan Allocations of the Forest Departments

<i>Sl.</i>	<i>State/U.T</i>	<i>(Rs. in lakhs) Allocation</i>
<i>STATES</i>		
1.	Andhra Pradesh	6842.00
2.	Arunachal Pradesh	4710.00
3.	Assam	11260.00
4.	Bihar	18391.00
5.	Goa	1030.00
6.	Gujarat	30000.00

<i>Sl.</i>	<i>State/U.T</i>	<i>(Rs. in lakhs) Allocation</i>
7.	Haryana	11770.00
8.	Himachal Pradesh	21000.00
9.	Jammu & Kashmir	9880.00
10.	Karnataka	20676.00
11.	Kerala	9075.00
12.	Madhya Pradesh	18782.00
13.	Maharashtra	50221.00
14.	Manipur	2300.00
15.	Meghalaya	5978.00
16.	Mizoram	3105.00
17.	Nagaland	2850.00
18.	Orissa	10535.00
19.	Punjab	5593.00
20.	Rajasthan	32655.00
21.	Sikkim	1750.00
22.	Tamil Nadu	19500.00
23.	Tripura	2600.00
24.	Uttar Pradesh	36454.00
25.	West Bengal	13559.00
TOTAL - States		350516.00
Total For Union Territories		5171.10
TOTAL - States & UTs		355687.10